

Fwd: Nomination to attend the 'Reflective Training Programme for the DJS Officers' scheduled to be held on 16th November, 2022 at Delhi Judicial Academy

1 message

Judicial Central < judicialcdak@gmail.com>

Mon, Nov 14, 2022 at 10:51 PM

To: judicial branch <leavecentralthc@gmail.com>, "Leave Seat (judl. branch, central)" <judlbranch.central@gmail.com>

----- Forwarded message -----

From: Delhi Judicial Academy <dja@nic.in>

Date: Monday, November 14, 2022

Subject: Nomination to attend the 'Reflective Training Programme for the DJS Officers' scheduled to be held on 16th

November, 2022 at Delhi Judicial Academy

To: Central Dak <udicialcdak@gmail.com>, Judicial Branch SWD Dwarka Courts <udicialbrsw.ddc@gov.in>, Mr Shamim <dujwest.ddc@gov.in>, Rouse Avenue Judicial Branch <udicialrouseavenue@gmail.com>, Rajni Manro <estabwing-dslsa@nic.in>, Legal Literacy Wing <legallitwing-dslsa@nic.in>

Sir/Madam,

The following officers had not attended / sought exemption from the 'Reflective Training Programme for the DJS Officers held on 11th November, 2022:

- 1. Ms. Rishika Srivastava, Full Time Secretary, DLSA, Central, THC
- 2. Ms. Isha Singh, Full Time Secretary, DLSA, South-East, Saket
- 3. Mr. Himanshu Sehloth, Full Time Secretary, DLSA, North, Rohini
- 4. Mr. Lalit Kumar, Full Time Secretary, DLSA, Rouse Avenue
- 5. Ms. Sakshi Jaiswal, MM (NI Act)-5, Central, THC
- 6. Mr. Anurag Chhabra, Civil Judge-3, Central, THC
- 7. Ms. Vaishali Singh, Civil Judge-3, South-West, Dwarka
- 8. Mr. Charan Salwan, MM (NI Act)-2, West, THC
- 9. Mr. Pankaj Rai, MM (NI Act), Rouse Avenue

The aforesaid officers have now been nominated to attend the 'Reflective Training Programme for the DJS Officers' scheduled to be held on 16th November, 2022 at Delhi Judicial Academy.

It is requested that the aforesaid nominated Judicial Officers posted in your district may kindly be communicated about their nomination in the aforesaid programme through Ld. Principal District & Sessions Judge / Ld. Member Secretary, DSLSA.

This issues with the approval of Ld. Chairperson (Officiating) / Director (Academics), DJA

Regards,

Training Branch



DELHI JUDICIAL ACADEMY

Sector-14, Dwarka, New Delhi-110078 Office: 011-20892191, Fax: 011-28036687

Email: dja@nic.in; delhijudicialacademy@gmail.com

Website: judicialacademy.nic.in



OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HEADQUARTERS TIS HAZARI COURT: DELHI

No. 85174-183 /JOTP/Gaz./2022

A Parker As directed copy of letter dated 14.11.22 received from the Delhi Judicial Academy, Dwarka, New Delhi (through e-mail) forwarded for information and necessary action to :-

1.The Concerned Judicial Officers of Central District, Tis Hazari Court, Delhi 2.The PS to Ld. Principal District & Sessions Judge (HQs), Delhi. 3.The Branch In-charge, Facilitation Centre, Tis Hazari Court, Delhi. 4. The Website Committee, English/Nindi, Tis Hazari Court, Delhi. 5.The LAYERS for uploading the same. 6.The Branch In-charge Pool Car, Tis Hazari Courts, Delhi. 7. The CMM, Central District, Tis Hazari Courts, Delhi.

(Rakesh.Pandit)

Additional District Judge-09 Link Officer In-charge Judicial Branch, Central for Principal District & Sessions Judge(HQs)
Tis Hazari Court, Delhi.